

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-134(PB)/2018

IN THE MATTER OF:

A.A Autotech Pvt. Ltd. and
ASK Automotive Pvt. Ltd.

..... Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 29.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

Presents

For the Petitioner:

Mr. P. Nagesh & Mr. Dhruv Gupta, Advs.

ORDER

Ld. Counsel for the petitioner states that an additional affidavit has been filed which has not been attached with the Court file.

For further consideration on 07.09.2018.

—Sd—

(M.M. KUMAR)
PRESIDENT

—Sd—

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

29.08.2018
Ritu Sharma